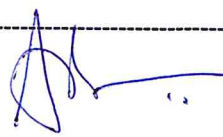



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	For Hearing	397/ 398	Tourism Fin. Corpn. I. Ltd. & Anr. Vs. Hotel Paraag Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A. Murali and Petitioner Aishwarya of JSA	Respondent No. 1 to 4	
2.	Kumar & Bhat	Petitioners	

ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 4 is present. List it for hearing on 05/03/2018.


Member (T)


Member (J)